



HIGH COURT OF JHARKHAND,RANCHI
NOTIFIED CASES CAUSELIST For Thursday The 29th July 2021
COURT NO. 1 (THROUGH VC)
DIVISION BENCH (BENCH ID-24852)
AT 10:30 AM
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders

1	W.P (PIL)/2696/2021	COURT ON ITS OWN MOTION VS THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	NA	RAJIV RANJAN
	PUBLIC INTEREST LITIGATION-00			